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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 14/2011

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

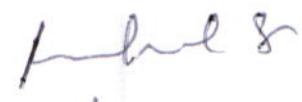
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE PARTIES: M/s. Cross Trading Pvt. Ltd.

V/s.

M/s. Blue Coast Hotels and Resorts Ltd.

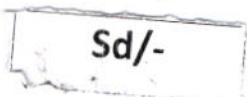
SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Abhishek Saxena 1/b mlanj 8 L0	for Recd 3205	
2)	RAHUL SRIVASTAVA	Adv - RI	
3)	SANJNA DUA	Adv - RI	

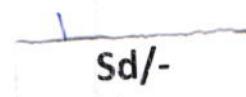
ORDER

TCP No.14/111A/NCLT/MB/MAH/2011

At request of the Respondent Counsel, list this matter on 12.3.2018.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)